

and forecastings, production planning and control;

- (iv) drawing up of Systematic Maintenance Programmes;
- (v) rationalisation of product-mix to limit the diversity of jobs now being undertaken by the Companies;
- (vi) imaginative handling of industrial relations;
- (vii) motivation of managerial and supervisory staff and workmen through reward systems and rational and scientific incentive schemes;
- (viii) timely supply of essential raw materials e.g. steel, pig iron, cement etc.
- (ix) reorganisation of management including merger of Heavy Electricals (India) Ltd with Bharat Heavy Electricals under one common Board with one Chairman and Managing Director;
- (x) merger of Research & Development Organisation for electrical industry with Bharat Heavy Electricals Ltd.

(b) It is not possible to quantify financially the effect of these measures. However, as a result of these and other measures taken, the total value of the production in the Undertakings has increased from Rs 281 crores in 1972-73 to Rs 409 crores in 1973-74, which shows a growth of about 44 per cent at constant prices.

#### Scrapping of I.B.M. Machines in R.P.F.C., Bombay

6421. SHRI VAYALAR RAVI: Will the Minister of LABOUR be pleased to state:

(a) whether the employees of the office of the Regional Provident Fund Commissioner, Bombay have been demanding for the total scrapping of the IBM machines from that office;

(b) whether the Automation Committee has recommended that the installation of such machines can be done only with the consent of the employees; and

(c) if so, the action Government have taken to scrap these machines from Bombay office?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA) The Provident Fund Authorities have reported as under:—

(a) Yes.

(b) No. The recommendation of the Automation Committee related to the use of Computers and not of Unit Record Machines of the type in use in the Maharashtra Regional Office of the Employees' Provident Fund Organisation.

(c) Does not arise.

#### Inadequate Quota of Soft Coke per Family in Delhi

6422. DR. H. P. SHARMA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the quota of soft coke allowed for domestic consumption per family in Delhi is highly inadequate;

(b) whether Government are aware that black-marketing in this essential item of daily consumption is rampant; and

(c) if so, whether there is a proposal to allow higher quotas of soft coke?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL AND MINES (SHRI SUBODH HANSDA): (a) No, Sir.

(b) The Delhi Administration has reported that there is no such complaint.

(c) Does not arise.